

FORM G (RE-ISSUE)

INVITATION FOR EXPRESSION OF INTEREST

INVITATION FOR EXPRESSION OF INTEREST FOR “RCI INDUSTRIES & TECHNOLOGIES LIMITED” AND OPERATING MANUFACTURING & SALES OF FLAT AND ROUND PRODUCTS IN COPPER, BRASS, STAINLESS STEEL AND SPECIAL ALLOYS AT BADDI, HIMACHAL PRADESH.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	RCI Industries & Technologies Limited PAN: AAACR5727Q CIN: L74900DL1992PLC047055
2. Address of the registered office	Registered office: Unit No. 421, 4 th Floor Pearl Omaxe, Netaji Subhash Place, Pitampura 110034, Delhi Production Unit: Plot no. 84-85, HPSIDC Industrial Area, Baddi, District Solan 173205, Himachal Pradesh
3. URL of website	https://www.rciind.com
4. Details of Place where majority of fixed Assets are located	Plot No 84-85, HPSIDC Industrial Area, Baddi (Dist. Solan), Himachal pradesh-173205
5. Installed capacity of main products/ services	Annual 6000 metric tonnes of flat and round products in copper, brass, stainless steel and special alloys.
6. Quantity and value of main products/ services sold in last financial year	INR 59.68 Crores (FY 2021-22)
7. Number of employees/ workmen	10
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates	May be obtained by sending an email to cirp.rci.industries.technologies@gmail.com

	for subsequent events of the process are available at:	
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.rci.industries.technologies@gmail.com
10	Last date for receipt of expression of interest	16.01.2024
11	Date of issue of provisional list of prospective resolution applicants	23.01.2024
12	Last date for submission of objections to provisional list	28.01.2024
13	Last date of issuance of final list of prospective resolution applicant	04.02.2024
14	Date of issue of Information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	04.02.2024
15	Last date of submission of resolution plans	05.03.2024
16	Process email id to submit EOI	cirp.rci.industries.technologies@gmail.com




Brijesh Singh Bhadauriya
Resolution Professional
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Registered Address: C-II/08, Mangal Apartments,
Vasundhara Enclave, New Delhi-110096
For RCI Industries & Technologies Limited

Date: 1st January, 2024
Place: New Delhi